

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **Endorsement**

No. 642/Confdl./2016  
II-2-17/2001 (pt.-III)

Bilaspur, dated 06/09/2016

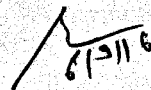
Copy of order no. F 4-1/2007/1-7 dated 03.09.2016 issued by the Additional Secretary, Government of Chhattisgarh, General Administration Department, Mantralaya, Mahanadi Bhawan, Naya Raipur forwarded to:-

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (10) Private Secretary to Registrar (Vigilance/ I. & E./ Judicial/ Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (11) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (12) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (13) Shri Yashwant Kumar Sarthi, VII Additional District & Sessions Judge, Durg for information and compliance. He is directed to take charge at his new place of posting on or before 09.09.2016.
- (14) District & Sessions Judge, Durg for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this endorsement under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred officer to this Registry.

Contd....2/-

(2)

- (15) District & Sessions Judge, Balod/ Baloda-Bazar/ Bastar (Jagdalpur)/ Bemetara/ Bilaspur/ Dakshin Bastar (Dantewara)/ Dhamtari/ Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja (Ambikapur)/ Surajpur/Uttar Bastar (Kanker)/ for information.
- (16) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (17) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (18) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (19) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (21) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (22) Section Officer/In-charge, Accounts/ Checker/Juvenile Justice Cell/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (23) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.



(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

छत्तीसगढ़ शासन  
सामान्य प्रशासन विभाग  
मंत्रालय  
महानदी भवन, नया रायपुर  
// आदेश //

नया रायपुर, दिनांक 03/09/2016

क्रमांक— एफ 4-1/2007/1-7 :: श्री यशवंत कुमार सारथी, सप्तम अतिरिक्त जिला एवं सत्र न्यायाधीश, दुर्ग की सेवाएं विधि एवं विधायी कार्य विभाग के आदेश क्रमांक 7850/2319/XXI-B/2016, दिनांक 17.08.2016 द्वारा सामान्य प्रशासन विभाग को छत्तीसगढ़ लोक आयोग में उप सचिव के पद पर प्रतिनियुक्ति पर पदस्थापना हेतु सौंपी गई है। अतएव राज्य शासन एतद्वारा श्री यशवंत कुमार सारथी, सप्तम अतिरिक्त जिला एवं सत्र न्यायाधीश, दुर्ग को कार्यालय छत्तीसगढ़ लोक आयोग, रायपुर में उप सचिव के पद पर कार्यभार ग्रहण करने की तिथि से आगामी आदेश तक प्रतिनियुक्ति पर पदस्थ करता है।

छत्तीसगढ़ के राज्यपाल के नाम से  
तथा आदेशानुसार,

( के.आर. मिश्रा )

अपर सचिव

छत्तीसगढ़ शासन

सामान्य प्रशासन विभाग

नया रायपुर दिनांक 03/09/2016

पृ. क्रमांक— एफ 4-1/2007/1-7,  
प्रतिलिपि—

1. महालेखाकार, छत्तीसगढ़ रायपुर।
2. अपर मुख्य सचिव, छत्तीसगढ़ शासन, मुख्यमंत्री सचिवालय, मंत्रालय, नया रायपुर।
3. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग मंत्रालय नया रायपुर की ओर उनके आदेश 7850/2319/XXI-B/2016, दिनांक 17.08.2016 के संदर्भ में सूचनार्थ।
3. रजिस्ट्रार जनरल, उच्च न्यायालय, बिलासपुर।
4. सचिव, छत्तीसगढ़ कार्यालय लोक आयोग, रायपुर।
5. जिला कोषालय अधिकारी, रायपुर,
6. श्री यशवंत कुमार सारथी, सप्तम अतिरिक्त जिला एवं सत्र न्यायाधीश, दुर्ग,
7. उप संचालक, शासकीय क्षेत्रीय मुद्रणालय, इन्द्रावती भवन के पास, नया रायपुर की ओर आगामी राजपत्र में प्रकाशनार्थ।

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।

अपर सचिव

छत्तीसगढ़ शासन

सामान्य प्रशासन विभाग

1979/RS/Let/16  
3-9-16